

SCHEDULE -I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VANITHA FINANCE AND INVESTMENT PVT LTD

1.	NAME OF CORPORATE PERSON	VANITHA FINANCE AND INVESTMENT PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06/08/1984
3.	AUTHORITY	Registrar of Companies, Telangana . Companies Act, 1956
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65993TG1984PTC004888
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	8-2-120/112/A/14, ROAD NO.9, JUBILEE HILLS, HYDERABAD TG 500033
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 th February 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	PADMASRI APPANA # 1-1-711/1, GANDHINAGAR, HYDERABAD-500080 +919441477444 Mail id: padma.claimsip@gmail.com IBBI/IPA-002/IP-N00220/2017-18/10672
8.	LAST DATE FOR SUBMISSION OF CLAIMS	26 th March 2019

Notice is hereby given that the **VANITHA FINANCE AND INVESTMENT PVT LTD** has commenced voluntary liquidation on 25th February 2019.

The stakeholders of **VANITHA FINANCE AND INVESTMENT PVT LTD** are hereby called upon to submit a proof of their claims on or before 26th March 2019 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Name & Signature of the Liquidator:

Date : 27th February 2019,
Place : Hyderabad



PADMASRI APPANA
IBBI/IPA-002/IP-N00220/2017-18/10672